

**केंद्रीय विद्युत विनियामक आयोग**  
**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029  
Phone: 011-23353503; Fax-23753923

To

Date: 17.9.2025

Shri Venkatesh,  
Advocate for the Petitioner NTPC,  
SKV Law Offices,  
B-50, Defence Colony,  
New Delhi-110024.

**Subject: Request for time to furnish additional information in Petition No. 367/GT/2024 -reg.**

**Ref: Your request letter dated: 14.7.2025.**

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Sir,

With reference to your request letter dated 14.7.2025 on the above subject, I am directed to inform that your request for furnishing additional information has been granted and the same is extended till **19.9.2025**.

2. The Respondents shall file their replies by **3.10.2025** after serving copy to the Petitioner, who may file its rejoinder, if any, on or before **17.10.2025**. The due date for filing the additional information and reply/rejoinder shall be strictly complied.

3. The matter shall be listed for hearing on **23.10.2025**.

Yours sincerely,

**Sd/-**  
**(Deepak Pandey)**  
Assistant Chief (Law)

Copy to: All Parties